

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:2147
ANSWERED ON:09.03.2011
SALE OF TCIL'S STAKE IN BHARATI HEXACOM
Singh Shri Sushil Kumar

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether an Empowered Group of Ministers (EGoM) has been constituted to decide the sale of 30% stake of Telecommunication Consultants India Limited (TCIL) in Bharati Hexacom Limited;
- (b) if so, the details of the terms of reference made to EGoM on this issue;
- (c) whether certain complaints have been received regarding the sale of 30% stake of TCIL in Bharati Hexacom Limited; and
- (d) if so, the details thereof and the action taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT)

- (a) & (b) An Empowered Group of Ministers (EGoM) already stand constituted to decide the price band and final price of sale of shares held by Government of India in all Central Public Sector Enterprises which is required to consider all cases including present case.
- (c) & (d) Yes, Madam. The representations have been received regarding the sale of 30% stake of Telecommunication Consultants of India Limited in Bharti Hexacom Limited form Members of Parliament on various issues including E-Auction. The response of E-Auction during 3G & BWA spectrum has been encouraging. The process of examination on issues raised by Hon'ble Member of Parliaments has already been initiated.